

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1167 OF 2011

BEFORE THE REGISTRAR S.G. SHAH

HARI OM Appellant (s)

VERSUS

STATE OF HARYANA AND ANR. Respondent(s)

(With office report )

Date: 23/08/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr Harikesh Singh, Adv.  
Mr. Satyendra Kumar,Adv.

For Respondent(s)

Mr Ramesh Kumar, Adv.  
Dr. Monika Gusain,Adv.  
Mr. Kamal Mohan Gupta ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Registry to process the matter for final hearing.

| | (S.G.SHAH) |  
| | REGISTRAR |

hj